

(3)

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 6TH FEB 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial) &  
Shri. Veera Brahma Rao Arekapudi, Member(Technical)

APPLICATION NUMBER :  
PETITION NUMBER : CP/127/KOB/19  
SECTION : 241-242  
NAME OF THE PETITIONER(S) : AJITH NAGAPPAN NAIR RADHAMANY & ANOTHER  
IN THE MATTER OF : AMRUTHAMGAMAYA NATURE CARE & LEISURE PVT LTD & 4 OTHERS

**Counsel for the petitioner(s):**

| Name of Counsel | Designation | Phone No. | Email                 | Signature |
|-----------------|-------------|-----------|-----------------------|-----------|
| Bijoy P Pulque  | FCJ         | 999544985 | bijoyc@rediffmail.com |           |

**Counsel for the Respondent(s):**

| Name of Counsel | Designation | Phone No.  | Email                      | Signature |
|-----------------|-------------|------------|----------------------------|-----------|
| Chandra Babu    | Advocate    | 773643852  | chandrababu@rediffmail.com |           |
| Gokul . R . ?   | PLS         | 9895638786 | gokul@rediffmail.com       |           |

6th Feb 2020

**Office Notes**

**Order**

**CP/127/KOB/2019**

Learned PCS for the petitioner is present. Learned Advocate Chandra Babu, appeared and stated that he has filed vakalath for R1 to 3 and sought time to file counter. Learned PCS Shri Gokul R.I. appeared and stated that he is appearing for R4. He also sought time to file counter. It is seen from the records that R5 sent a letter to the Registry requesting to grant eight weeks' time for making his representation. On a perusal of the letter it is seen that the notice was sent to him in individual capacity. However, R5 sent letter on behalf of M/s Sreehari G and Associates, Chartered Accountants. He is also directed to file counter, if any, before the next date fixed.

Registry is directed to issue a fresh notice to R5 through email in addition to normal procedure, intimating the next date of posting and directing him to file counter, if any, before the next date fixed. List for hearing on **2.3.2020**.

Sd/-

**Veera Brahma Rao Arekapudi**  
Member (Technical)

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)

*Notice to R5  
6/2*

*Notice to R5  
served by  
CS 2872*

*counter by R4 filed  
28/1/20*

Notice to R5  
Sent on 12/2/20  
Service not completed